GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:4570
ANSWERED ON:19.12.2014
BENEFITS OF SEZS TO RURAL AGRICULTURAL INDUSTRIES
Ahlawat Smt. Santosh; Dhurve Smt. Jyoti

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has ascertained the number of rural and agro industries being benefited from Special Economic Zones (SEZs);
- (b) if so, the details and the outcome thereof;
- (c) whether the such industries in the SEZs have been able to generate adequate amount of revenue for the Government;
- (d) if so, the details thereof indicating the percentage of total revenue generated by the SEZs from such industries;
- (e) if not, the reaction of the Government thereto; and
- (f) the corrective measures taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

- (a) & (b): Since Special Economic Zones (SEZs) Act, 2005 and Rules, 2006 were notified in June, 2005 and February, 2006 respectively, formal approvals have been granted for setting up of 10 SEZs for Agro and Food Processing sector, out of which, 8 SEZs have been notified. Presently 4 SEZs are exporting.
- (c) to (f): The physical exports from Agro and Food Processing SEZs as on 30th September, 2014 i.e. in the first two quarters of the current financial year 2014-15 have been to the tune of Rs.393.23 crore having the share of 0.17% to the total physical exports from SEZs.